

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 13

C.A.(CAA)/97(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.06.2024**

NAME OF THE PARTIES: **DASMAYA MULTITRADING PRIVATE**
LIMITED

Section 230-232, 234 of the Companies Act, 2013

ORDER

C.A.(CAA)/97(MB)2024

- 1) Mr. Anindya Basarkod, Ld. Counsel for the Petitioner is present.
- 2) Heard Ld. Counsel for the Petitioner for the considerable time. Reserved for orders.

SD/-

SD/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare